

(7)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
(1)	Hari Shankar Mani Sai Vihari	Counsel for R2 - R6	Sai Vil
	T. S. Perikumar for Ramalingam & Associates	Counsel for 7 & 8 Respondents	T. S. Perikumar
2.	R. VIDHYASITANKAR R. ASHOK KUMAR	Counsel for Petitioners	R. Vidhyasitankar

ORDER

Counsel for petitioner present. Counsel for R2 to R6, counsel for R9 are present.
Counsel for petitioner submitted that there is a connected matter, TCP/165/2017
pending before the Division Bench. This Bench feels it proper to call the matter
together. The Registry is directed to put up this matter accordingly. Put up on
24.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)